

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>SUPREME COURT EXPEDIATED TIME BOUND</u>				
1	NDPS S CASE	100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SPP R.N.Mishra 1 Pasbola, 2,3 ARKhan, 4 Mane, 5,6 Kochrekar
<u>ARGUMENTS</u>				
2	CRI REV APP	101008/2018	Kishore Mohansingh Bajaj - Applicant Vs State of Maharashtra and M/s. Bhagyashri Textiles Pvt. Ltd. - Respondent	Sanjay R. Sao
3	CRI APPEAL	100682/2018	Aasmohammed Shafi Mohammad Shaikh@Shah @MA-2156-18,BA-2078-18- Appellant, Org. Accused Vs The State of Maharashtra - Tilaknagar Police Station - Respondent	Rammani G. Upadhyay
4	CRI APPEAL	100055/2019	Miraaj Oberoi (earlier known as Hemal Vora) - Appellant, Org. Respondent Vs Dhruti Hemal Vora - Respondent, Org. Complainant	
5	CRI REV APP	100084/2019	SBM Chemicals and Instruments P. Ltd.-Aplcnt. Vs GEI Industrial Systems Ltd.- Respds.	Kunal J. Rane
6	CRI REV APP	100085/2019	M/s. Ronash Consultants Developers and Traders P. Ltd.- Aplcnt. Vs GEI Industrial Systems Ltd.- Respds.	Kunal J. Rane
7	CRI REV APP	100086/2019	M/s. Ronash Consultants Developers and Traders Pvt. Ltd. - Applicant (Org. Applicant) Vs GEI Industrial Systems Ltd. - Respondent	Kunal J. Rane

EVIDENCE PART HEARD

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8	NDPS S CASE	100041/2010	ANC Bandra Unit Vs Mohammad Saeed Mohd. Budhan Shaikh 3	APP Tawade Mishra-14T.Sayyed23
9	NDPS S CASE	100094/2013	ANC Ghatkopar Unit Vs Kamruddin Mohd. Khan	APP Tawade
10	NDPS S CASE	100113/2013	ANC Bandra Unit Vs Canath Chisuko Tabansi	APP Tawade Adv Ayaz Khan
<u>EVIDENCE</u>				
11	NDPS S CASE	100074/2012	State Park Site Police Station Vs Alia@Dhanu Sahu	APP Tawade V.P. Shinde A
<u>CHARGE</u>				
12	NDPS S CASE	100091/2013	ANC Worli Unit Vs Mohammad ILiyas Mohammad Arif Beg	APP Tawade
13	NDPS S CASE	100073/2014	ANC Ghatkopar Unit Vs Jagdish Pralhad Varma	APP Tawade
<u>ORDER</u>				
14	CRI REV APP	100964/2017	Dr. Sheela Kesarkar -Aplcnt. Vs Dr. O. P. Vellepware and State of Maharashtra-Respdts.	Ashok Baldwa
15	CRI REV APP	100718/2018	Jerry K. Joseph - Applicant (Orig. Complainant) Vs State of Maharashtra - Mulund Police Station - Respondent	R. V. Sipahimalani
<u>DOCUMENTS</u>				
16	NDPS S CASE	100011/2016	ANC, Bandra Unit. Vs SMT. SHEELA GIRISH KAKADE.	APP Tawade
17	NDPS S CASE	100152/2018	The Air Intelligence Unit Vs Doris Muthoni Mati	Chandan Baikar I.O
<u>REPLY/SAY</u>				
18	BAIL APPLN NDPS	100948/2020	Imran Kamaluddin Shaikh Vs The State of Maharashtra Through ATS, Mumbai.	A. A. Khan

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19	BAIL APPLN NDPS	100960/2020	Hanif Hasan Patel Vs The State Of Andheri Police Station	Pankaj S. Pandey
<u>APPEARANCE</u>				
20	NDPS S CASE	100139/2018	State Amboli Police Station Vs Paul Okoro Luke	APP Tawade
21	REMAND APPLN NDPS	100176/2019	The State of Powai Police Station Vs Ajgari Begam Saiyyad Ali	
22	CRI REV APP	100235/2019	Shailesh Shridhar Shelar-Aplcnt. Vs Rajendra Eknath Mane and The State of Maharashtra-Respdts.	P. B. Patil
23	NDPS S CASE	100052/2019	The State of Maharashtra Worli Police Station Vs Sheetal Raju Devendra	
24	SPL.CASE	196/2020	The State of Maharashtra Pydhonie Police Station Vs Nazir Hussain Ali Ahmed Shaikh and Others	
<u>PRODUCTION OF ACCUSED</u>				
25	REMAND APPLN NDPS	100141/2020	The State- Malvani Police Station Vs Mohsin Salim Khan	
26	REMAND APPLN NDPS	100276/2020	The State- Bandra Police Station Vs Bashir Mohd. Soudagar Gani @ Bhayaji	
27	REMAND APPLN NDPS	100510/2020	The State of Maharashtra Through Wadala T. T. Police Station Vs Sampurria Gandhi Mistry	PP
<u>SAYHEARING ON EXH.READY</u>				
28	NDPS S CASE	100139/2014	ANC Ghatkopar Unit Vs Baliram Chaudram Kalsan @ Vijay	APP Tawade

(Main Matter REMAND APPLN NDPS/0100096/2014)

N.B.W.READY

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29	NDPS S CASE	100146/2013	ANC Bandra Unit Vs Okaro John Ozogi and Ors.	APP Tawade
30	NDPS S CASE	100024/2014	ANC Kandivali Unit Vs Sabina Aju Shaikh	APP Tawade
31	NDPS S CASE	100044/2015	State Juhu Police Station Vs Anthony Ansubusi Jerom	APP Tawade
<u>B.A. NO. IN SPL. C. NO</u>				
32	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	